

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 01<sup>st</sup> September, 2016**  
**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 118/2016(CZ)	Harishchandra Pandey Vs. NTPC & 4 Ors.	Mr. Mahesh Shukla, Adv.	
2.	Original Application No. 119/2016(CZ)	Krishnadas & 3 Ors. Vs. State of M.P. & 5 Ors.	Mr. Mahesh Shukla, Adv.	
3.	Original Application No. 120/2016(CZ)	Navin Verma Vs. State of Rajasthan &Ors.	Mr. Navin Verma, Applicant in person	
4.	Appeal No. 16/2016(CZ)	Girish Badgaiyan Vs. M.P. SEIAA & 6 Ors.	Mr. Rishi Raj, Adv.	
5.	Appeal No. 17/2016(CZ)	Girish Badgaiyan Vs. M.P. SEIAA & 6 Ors.	Mr. Rishi Raj, Adv.	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**